

GOVERNMENT OF INDIA
MINISTRY OF PORTS, SHIPPING AND WATERWAYS
LOK SABHA
UNSTARRED QUESTION NO-1909
ANSWERED ON – 02/08/2024

EXTENSION OF NATIONAL WATERWAYS-3

1909. SHRI K C VENUGOPAL:
DR. M P ABDUSSAMAD SAMADANI:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:
पत्तन, पोत परिवहन और जलमार्ग मंत्री

- (a) whether the Government has any proposal of extending National Waterway (NW-3) to north side of Kerala and if so, the details thereof along with the final Detailed Project Report for extending the waterway from Chavakkad to Ponnani;
- (b) whether the Government of Kerala has requested for the extension of National Waterways No. 3 southwards from Kollam and northwards from Kozhikode to Bekal and if so, the details thereof;
- (c) whether the Government has agreed to grant permission for this proposal, if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government have any plan to establish equity participation between the Government of India and the Government of Kerala for the extension of National Waterways No. 3; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS
(SHRI SARBANANDA SONOWAL)

- (a) No. However, the Chavakkad to Ponnani stretch of waterway has already been declared as extension to National Waterway-3 (from Kottapuram to Kozhikkode), vide National Waterway Act, 2016.
- (b) & (c) Yes. The Government of Kerala has requested in September, 2022 for extension of National Waterway-3 (NW-3) southwards from Kollam and northwards from Kozhikode to Bekal. However, this proposal could not be considered due to non-availability of potential cargo in above stretches. Moreover, IWAI is focusing on the technically and economically viable declared stretches of NW-3 and at present further extension is not feasible.
- (d) No.
- (e) Does not arise.
